

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 550 of 2020**

**IN THE MATTER OF:**

**M/s Vipul Ltd.**

**...Appellant**

**Versus**

**M/s Solitaire Buildmart Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Rajnish Sinha, Advocate.**

**For Respondent: Mr. Ashish Mohan and Mr. Vipul Kumar, Advocates**

**O R D E R**

**(Virtual Mode)**

**17.07.2020** As prayed, Learned Counsel for the Respondent is allowed to file Reply-Affidavit till 28<sup>th</sup> July 2020. Rejoinder, if any, may be filed within a week thereafter. Parties are directed to supply the advance copy to the Opponent Counsel.

Let the Appeal be fixed on **05<sup>th</sup> August, 2020.**

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Mr. Balvinder Singh]  
Member (Technical)

[V. P. Singh]  
Member (Technical)

Basant B./md.